

(24)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A. No. 563 of 1994

DATE OF ORDER: 10-5-94.

Between:-

M.A.Gaffar.

...Applicant.

and

1. Sub-Divisional Inspector(Postal)
Warangal(North) Sub-Division,
Warangal.

2. P.Gopal Rao, Assistant Superintendent of
post offices, Warangal(South) Sub-Division,
Warangal.

...Respondents.

Counsel for the Applicant: Mr.S.Ramakrishna Rao.

Counsel for the Respondents: Mr.K.Bhaskara Rao, Addl.CGSC.

CORAM: THE HON'BLE MR.A.B.GORTHI: MEMBER:(ADMN.)
AND

THE HON'BLE MR.T.CHANDRASEKHAR DERNY.

The Tribunal made the following order:-

Issue Notice.

A short reply may be filed by the respondents
within 2 weeks clarifying as to why the applicant cannot
be taken back into service pending finalisation of the
disciplinary enquiry.

Post this case for admission on 30-5-94.

(Frisby)

Deputy Registrar(Judl)

To:

1. The Sub-Divisional Inspector(Posts),
Warangal(North) Sub-Division, Warangal.
2. P.Gopal Rao, Assistant Superintendent of post
offices, Warangal(South) Sub-Division,
Warangal.
3. One copy to Mr.S.Ramakrishna Rao, Advocate,
1-1-230/9, Andhra Bank Lane, Chikkadpally, Hyderabad.
4. One copy to Mr.K.Bhaskara Rao, Addl.CGSC, CAT, Hyderabad.
5. One spare copy.

* * *

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE-V.NEELADRI RAO
VICE-CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)
AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDGE)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: - 1994

ORDER/JUDGMENT

M.A.R.A./C.A./No.

in

O.A.No. 56344

C.A.No. (w.p.)

Notice

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

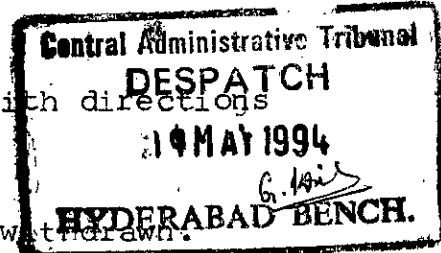
Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.



PD on 30/5/94
for administration
J. Patel
6/5/94 NO SPARE COPY